

Central Administrative Tribunal
Principal Bench: New Delhi

OA No.1107/2014

New Delhi this the 29th February, 2016

Hon'ble Shri Sudhir Kumar, Member (A)
Hon'ble Shri Raj Vir Sharma, Member (J)

1. Purshottam Yogendra,
S/o Sh. Yogendra Choudhary
Manager (M/T), Ghazipur Depot.
2. Sandeep Kumar,
S/o Sh. Balwant Singh
Manager (M/T), Traffic (HQ)
Sciendia House, New Delhi.
3. Joseph John,
S/o Sh. John Joseph
Manager (M/T), Hasanpur Depot, New Delhi.
4. Abhishek Jain,
S/o Sh. Ramesh Chand Jain
Manager (M/T), Wazirpur Depot, Delhi.
5. Bhanuvin Singh,
S/o Sh. Balbir Singh
Manager (M/T), TKD.
6. Ravi Kasana,
S/o Sh. Rameshwar Dayal
Manager (M/T), Dr.Ambedkar Nagar Depot.
7. Kirti Bala,
D/o Sh. Ramji Das
Manager (M/T), Sector-2, Dwarka.
8. Ramesh Kumar Dabas,
S/o Sh. Mahender Singh Dabas
Manager (M/T), Rohini Depot-IV.
9. Parveen Banjara,
S/o Sh. N.S.Banjara
Manager (M/T), SPD.

10. Rahul Kumar,
S/o Sh. Jai Prakash
Manager (M/T), Indraprastha Depot.
11. Mukesh Balani,
S/o Sh. V.Balani
Manager (M/T), RHD-III.

(OA No.1107/2014)

(2)

12. Pushpendra Singh,
S/o Sh. Thakur Singh
Manager (M/T), East Vinod Nagar Depot.
13. Hanish,
S/o Sh. Purshotam Das
Manager (M/T), RHD-I.
14. Avinash Kumar,
S/o Sh.M.S.Raghuvanshi
Manager (M/T), SVD.
15. Anup Kumar Gupta,
S/o Sh.Raj Kumar
Manager (M/T), MPD.
16. Vikash Kumar Sachan,
S/o Sh.M.L.Sachan
Manager (M/T), SPND.
17. Ankur Garg,
S/o Sh.Amrish Kumar Garg
Manager (M/T), MD-II.
18. Prashant Kumar,
S/o Sh.Pramod Kumar
Manager (M/T), HND-I
19. Manvinder Singh,
S/o Sh.Balvinder Singh
Manager (M/T).
20. Kanwaljit Singh,
S/o Sh.Kulwant Singh
Manager (M/T), HND-III.

21. Davinder Pratap Singh,
S/o Sh. Om Pal Singh
Manager (M/T), NND.
22. Dharmendra Kumar,
S/o Sh. Guneshwar Prasad Singh
Manager (M/T), GTKRD.
23. Dinkar,
S/o Sh. Bhagwan Singh Saini
Manager (M/T), VVD.

(OA No.1107/2014)

(3)

24. Akash Malik,
S/o Sh. Jasbir Malik
Manager (M/T), Sub. Place Depot.
25. Praveen Kumar,
S/o Sh. Gopi Chand
Manager (M/T), KJD.
26. Ankit Gupta,
S/o Sh. Vinod Kumar Gupta
Manager (M/T), SND.
27. Anil Kumar Rao,
S/o Sh. Ram Dular Rao
Manager (M/T), MD-IV.
28. Ajay Kumar,
S/o Sh. Puranman
Manager (M/T), Dwarka-8.
29. Sonam,
S/o Sh. Sher Singh
Manager (M/T), Rajdhani Depot. ...Applicants.

(By Advocate:Ms.Toral Banerjee for Shri S.N.Sharma)

Vs.

Delhi Transport Corporation
Through its Chairman
I.P.Estate, New Delhi.

...Respondent.

(By Advocate:Shri Akshay Bhardwaj for Shri Manish Garg)

ORDER (ORAL)

Per Sudhir Kumar, Member (A):

Learned proxy counsel for the arguing counsel for the applicants seeks leave & permission to withdraw the present OA, with liberty to take recourse in appropriate proceedings, as per law. Her prayer is accepted. The O.A. is dismissed as withdrawn, with liberty as aforesaid.

(Raj Vir Sharma)
Member (J)

(Sudhir Kumar)
Member (A)

/kdr/